

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 112/Admin.(Services)/2023 Dated: Allahabad: February 15, 2023

Subject: Regarding Nominations for three, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in February-March, 2023 in three different schedules.

Sir,

With reference to your letter no. IIPA-Trg. 2023/JTRI-204 dated 13.02.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding organization of three, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in **three different schedules during February-March, 2023** and to nominate the Officers whose names are mentioned in enclosed lists-'A', 'B', & 'C' for participation in the captioned MDP/CBP at IIPA, New Delhi, in the schedules mentioned in the corresponding lists.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
Joint Registrar (J) (Services)
"For Registrar General"**

No. 112(i)/Admin.(Services)/2023 Dated: Allahabad: February 15, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the **concerned** District & Sessions Judges/Principal Judges, Family Courts with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. **Sri Pushpendra Singh**, Registrar, Registrar, Land. Acqui. Rehab & Resettlement Auth., Bareilly, with the request to kindly attend the aforementioned training programme at IIPA, New Delhi.

Encl: As above.

**sd/-
Deputy Registrar (Services)
"For Registrar General"**

List – “A”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 20.02.2023 to 24.02.2023

Sl. No.	ID	Name	Designation	Place of Posting
1.	2738	SARAD KUMAR TRIPATHI	Addl. District & Sessions Judge	Jaunpur
2.	6389	MOHD. NASIM	Spl. Judge (E.C. Act)	Budaun
3.	2647	SMT. ZAIBA MAJID	A.D.J. (POCSO)	Hathras
4.	2753	SUBASH CHANDRA TIWARI	Addl. District & Sessions Judge	Varanasi
5.	2644	AJAY KUMAR-III	Spl. Judge (E.C. Act)	Deoria
6.	2648	SURENDRA PAL SINGH	Addl. District & Sessions Judge	Kanpur Nagar
7.	2739	SMT. SANDEEP CHAUHAN	Addl. District & Sessions Judge	Meerut
8.	2754	SUSHRI HEMLATA TYAGI	Addl. District & Sessions Judge	Muzaffar Nagar
9.	6415	ABHIMANYOU SINGH	Addl. District & Sessions Judge	Bulandshahar
10.	6434	JAHENDRA PAL SINGH	A.D.J. (POCSO)	Balrampur
11.	6437	SMT. ALKA BHARTI	Addl. Principal Judge, Family Court	Pratapgarh
12.	2667	JUNAID MUZAFFAR	Addl. District & Sessions Judge	Fatehpur
13.	6440	SIDDHARTHA KUMAR WAGAV	Addl. District & Sessions Judge	Shahjahanpur
14.	2649	SUSHRI SHIRIN ZAIDI	Addl. District & Sessions Judge	Etawah
15.	2668	PANKAJ SRIVASTAVA	Addl. District & Sessions Judge	Gorakhpur
16.	2651	SHYAM MOHAN JAISWAL	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
17.	2652	NEERAJ KUMAR UPADHYAY	Addl. District & Sessions Judge	Kaushambi
18.	2669	SMT. KALPANA PANDEY	Addl. District & Sessions Judge	Saharanpur
19.	6460	SMT. SANGITA KUMARI	Addl. Principal Judge, Family Court	Ghaziabad
20.	6461	DR. SHALINI SINGH-I	Addl. Principal Judge, Family Court	Ramabai Nagar
21.	2670	PANKAJ KUMAR SRIVASTAVA	A.D.J. (POCSO)	Pratapgarh
22.	2671	OM PRAKASH MISHRA-III	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
23.	2687	GOVIND MOHAN	A.D.J. (POCSO)	Ballia
24.	2653	SMT. NEELAM DHAKA	Addl. District & Sessions Judge	Bulandshahar
25.	6472	DEEP KANT MANI	Addl. Principal Judge, Family Court	Muzaffar Nagar
26.	2672	NAWAL KISHORE SINGH	A.D.J. (POCSO)	Gorakhpur
27.	6478	PRADEEP KUMAR JAYANT	Spl. Judge (U.P. Dacoity.A.A.)	Hamirpur
28.	3733	SUSHRI VERTIKA SHAILAT	Civil Judge (Junior Div.)	Moradabad
29.	3734	SUSHRI SHILPI SINGH	Civil Judge (Junior Div.)	Lakhimpur Kheri
30.	3735	SMT. PRIYANKA SARAN	Civil Judge (Junior Div.)	Jalaun at Orai
31.	3736	ARUN KUMAR-V	Civil Judge (Junior Div.)	Hapur
32.	3737	YAGYESH KUMAR SONKAR	Nyayadhikari, Gram Nyayalaya	Talbehat-Lalitpur
33.	3738	NEPAL SINGH	Addl. Civil Judge (Junior Div.)	Vidhuna-Auraiya
34.	3739	ABHISHEK SINGH-III	Nyayadhikari, Gram Nyayalaya	Tundla-Firozabad
35.	3740	EKLAVYA SAROJ	Addl. Civil Judge (Junior Div.)	Azamgarh
36.	3741	GAURAV DEEP SINGH	Civil Judge (Junior Div.)	Sadabad-Hathras
37.	3742	RATN SHEKHAR NIRMAL	Nyayadhikari, Gram Nyayalaya	Bindki-Fatehpur
38.	3743	ADARSH KUMAR SINGH	Civil Judge (Junior Div.)	Rampur
39.	3745	SUSHRI NIDHI MADHAV KURIL	Civil Judge (Junior Div.)	Pratapgarh
40.	3746	ABHAY KUMAR SINGH	Civil Judge (Junior Div.)	Etawah
41.	3747	ANKIT SINHA	Civil Judge (Junior Div.)	Azamgarh
42.	3748	VIBHAV CHANDRA	Civil Judge (Junior Div.)	Hasanpur-Amroha
43.	3749	SMT. SANGEETA GAUTAM	Civil Judge (Junior Div.)	Agra

List – “B”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 27.02.2023 to 03.03.2023

Sl. No.	ID	Name	Designation	Place of Posting
1.	2673	NEERAJ KUMAR MAHAJAN	A.D.J. (POCSO)	Hamirpur
2.	6506	PREM PRAKASH	Addl. District & Sessions Judge	Lucknow
3.	2674	OMKAR SHUKLA	Addl. District & Sessions Judge	Ballia
4.	2675	OM PRAKASH-IX	Addl. District & Sessions Judge	Ballia
5.	2656	NITIN KUMAR THAKUR	Addl. District & Sessions Judge	Ballia
6.	2676	KANISHK KUMAR SINGH	Addl. District & Sessions Judge	Ramabai Nagar
7.	2740	VINAY TEWARI	Addl. District & Sessions Judge	Fatehpur
8.	2661	SMT. NAMRATA AGRAWAL	Addl. District & Sessions Judge	Gorakhpur
9.	2755	MOHIT SHARMA	Addl. District & Sessions Judge	Moradabad
10.	2677	SUSHRI NASEEMA	Addl. District & Sessions Judge	Agra
11.	2741	ASHOK KUMAR SINGH	Addl. District & Sessions Judge	Bulandshahar
12.	2742	MOHD BABAR KHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Lalitpur
13.	2756	ANJANI KUMAR	Addl. District & Sessions Judge	Allahabad
14.	1538	SUSHRI NIVEDITA ASTHANA	Addl. Principal Judge, Family Court	Lucknow
15.	2743	NISHANT SHAIVA	A.D.J. (FTC)	Amroha
16.	2744	NIRAJ KUMAR BARANWAL	A.D.J. (FTC)	Pratapgarh
17.	2678	KM. ANITA-I	A.D.J. (FTC)	Mainpuri
18.	2745	NITIN SRIVASTAVA	A.D.J. (FTC)	Gonda
19.	2746	GOPAL JI	Addl. District & Sessions Judge	Bulandshahar
20.	2679	SUSHRI NIDHI	Addl. District & Sessions Judge	Deoband-Saharanpur
21.	2662	JITENDRA YADAV	Addl. District & Sessions Judge	Azamgarh
22.	2654	SMT. SHIPRA ARYA	Addl. District & Sessions Judge	Agra
23.	2663	SHESH BAHADUR NISHAD	Addl. Principal Judge, Family Court	Azamgarh
24.	2747	SMT. SHIVA PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Pilibhit
25.	2748	SMT. RITIKA TYAGI	A.D.J. (FTC)	Bulandshahar
26.	2655	JAINUDDIN ANSARI	A.D.J. (POCSO)	SantKabirN at Khalilabad
27.	2680	KASHIF SHEIKH	A.D.J. (FTC)	Sant Kabir Nagar
28.	3751	SUSHRI SHALINI-II	Addl. Civil Judge (Junior Div.)	Allahabad
29.	3752	SUSHRI ANJALIKA PRIYADARSHINI	Addl. Civil Judge (Junior Div.)	Allahabad
30.	3753	SANDESH KUMAR PASWAN	Addl. Civil Judge (Junior Div.)	Gonda
31.	3754	RAVINDRA KUMAR RAWAT	Addl. Civil Judge (Junior Div.)	Gonda
32.	3755	SUSHRI SNEHA SINGH-II	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
33.	3756	SMT. ABHILASHA	Civil Judge (Junior Div.)	Bulandshahar
34.	3757	AMRATANSHU RAJ	Addl. Civil Judge (Junior Div.)	Sadabad-Hathras
35.	3758	ROBIN KUMAR	Civil Judge (Junior Div.)	Mainpuri
36.	3759	ABHAY RAJVANSHI	Addl. Civil Judge (Junior Div.)	Mohammadi-Lakhimpur
37.	3760	SANTOSH KUMAR VERMA	Civil Judge (Junior Div.)	Mau
38.	3761	SMT. PRIYANKA ANJOR	Civil Judge (Junior Div.)	Bareilly
39.	3762	SHIV SHAKTI HARSH VARDHAN	Civil Judge (Junior Div.)	Azamgarh
40.	3764	RAVI KANT-IV	Addl. Civil Judge (Junior Div.)	Gonda
41.	3765	SUSHRI AJITA VERMA	Civil Judge (Junior Div.)	Kanpur Nagar
42.	3766	KUNAL KULBHASKAR	Civil Judge (Junior Div.)	Mainpuri
43.	3767	SMT. RAKHI SINGH	Addl. Civil Judge (Junior Div.)	Lucknow

List – “C”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 27.02.2023 to 03.03.2023

Sl. No.	ID	Name	Designation	Place of Posting
1.	1739	ASIF IQBAL RIZVI	Addl. District & Sessions Judge	Saharanpur
2.	2657	VINOD KUMAR-VI	Addl. District & Sessions Judge	Etah
3.	1707	SMT. EKTA VERMA	Addl. District & Sessions Judge	Sultanpur
4.	2664	ASHOK KUMAR YADAV-IV	Spl. Judge (E.C. Act)	Jaunpur
5.	1683	SMT. VINEETA VIMAL	Addl. Principal Judge, Family Court	Bulandshahar
6.	2658	SMT. GEETA SINGH	A.D.J. (POCSO)	Kannauj
7.	2665	JITENDRA GUPTA	A.D.J. (FTC)	Gonda
8.	2681	NIJENDER KUMAR	A.D.J. (FTC)	Ramabai Nagar
9.	2666	VINOD KUMAR-VII	Addl. District & Sessions Judge	Ballia
10.	2683	ANIL KUMAR VERMA-II	A.D.J. (FTC)	Azamgarh
11.	1568	SMT. SUNITA SINGH NAGORE	Addl. District & Sessions Judge	Fatehpur
12.	1579	SMT. MADHU GUPTA	Addl. Principal Judge, Family Court	Sultanpur
13.	1590	SMT. TANU BHATNAGAR	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Gorakhpur
14.	2713	SMT. BHAWNA GUPTA	Addl. District & Sessions Judge	Meerut
15.	2688	ISHWAR SINGH	Judge, Spl Court, CBI Court No. 3	Ghaziabad
16.	1713	SMT. ANKITA DUBEY	Addl. Principal Judge, Family Court	Varanasi
17.	2714	ASHOK BHARTENDU	Addl. District & Sessions Judge	Aligarh
18.	1598	SMT. SHAGUN PANWAR	Addl. Principal Judge, Family Court	Kanpur Nagar
19.	2690	KAMALUDDIN	Addl. District & Sessions Judge	Gorakhpur
20.	1735	SMT. POONAM PATHAK	Addl. District & Sessions Judge	Mathura
21.	2715	DEEPNARAYAN TIWARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Chitrakoot
22.	2716	SANDEEP KUMAR SINGH	Addl. District & Sessions Judge	Moradabad
23.	1724	ANJANI KUMAR SINGH	Addl. District & Sessions Judge	Muzaffar Nagar
24.	2717	SWAPAN DEEP SINGHAL	A.D.J. (FTC)	Amroha
25.	2691	JALAL MOHD AKBAR	Addl. District & Sessions Judge	Unnao
26.	2692	SUMIT PANWAR	A.D.J. (FTC)	Pratapgarh
27.	1717	SMT. MIRZA ZEENAT	Addl. Principal Judge, Family Court	Sant Kabir Nagar
28.	3768	SUSHRI NUTAN	Civil Judge (Junior Div.)	Shahjahanpur
29.	3769	PUSHPENDRA SINGH	Registrar, LandAqui,Rehab&ResettlementAuth	Bareilly
30.	3770	DHARMENDRA KUMAR BHARTI	Civil Judge (Junior Div.)	Ballia
31.	3771	SUSHRI JAYATI CHANDRA	Civil Judge (Junior Div.)	Ramabai Nagar
32.	3772	SUSHRI SONAM GAUTAM	Civil Judge (Junior Div.)	Gonda
33.	3773	SUSHRI VENUS KUMAR	Civil Judge (Junior Div.)	Gonda
34.	3774	ASHOK KUMAR-XIV	Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
35.	3775	RAHUL ANAND-III	Nyayadhikari, Gram Nyayalaya	Campierganj-Gorakhpur
36.	3776	SAGAR SINGH	Civil Judge (Junior Div.)	Lucknow
37.	3777	PUSHPENDRA KUMAR SINGH	Nyayadhikari, Gram Nyayalaya	Etmadpur-Agra
38.	3778	PRIYANSHU SHAILAT	Civil Judge (Junior Div.)	Moradabad
39.	3779	SUSHRI DEEPTI SUMAN	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
40.	3780	ABHISHEK KUMAR-III	Civil Judge (Junior Div.)	Basti
41.	3781	RUPANSHU ARYA	Civil Judge (Junior Div.)	Deoria
42.	3782	DIVYA PRATAP SINGH NIMESH	Civil Judge (Junior Div.)	Kanpur Nagar
43.	3783	ROHIT SONI	Civil Judge (Junior Div.)	Rampur